

- (ii) (a) Fifty-second Annual Report and Accounts of the WAPCOS Limited, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L.T. 6088/17/21]
- (iii) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 15 of the Betwa River Board Act, 1976:—
- (a) Annual Report and Accounts of the Betwa River Board (BRB), Jhansi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the working of the above Board.
[Placed in Library. See No. L.T. 6089/17/21]
- (iv) A copy each (in English and Hindi) of the following papers:—
- (a) Forty-first Annual Report and Accounts of the Narmada Control Authority (NCA), Indore, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the working of the above Authority.
[Placed in Library. See No. L.T. 6090/17/21]

Report and Accounts (2019-20) of NSDF, New Delhi and related papers

युवक कार्यक्रम और खेल मंत्रालय में राज्य मंत्री (श्री निसिथ प्रामाणिक): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the National Sports Development Fund (NSDF), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Fund.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6091/17/21]